## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |   |
|----------------------------------|---|
| COMPANY PETITION/APPLICATION NO. | CP No.15/241/242/HDB/2016                                   |
| NAME OF THE COMPANY              | Sri Sai Annapurna Packaging (India) Pvt Ltd                 |
| NAME OF THE PETITIONER(S)        | Vemuri Krishna Prasad                                       |
| NAME OF THE RESPONDENT(S)        | Sri Sai Annapurna Packaging (India) Pvt Ltd<br>& (7) Others |
| UNDER SECTION                    | 241/242   |

## Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signatur |
|------------------------|-------------|------------------------|----------|
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## Counsel for Respondent(s):

| Name of the Counsel(s)                    | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|-----------|
| G. Blupesh R1-4<br>do. R. Raghurandan Ras | Achocale    | 9966622805             | 31        |

## ORDER

At the request of the Counsel, case is posted on 03-11-2017.

Member (T)

Member (J)

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